



\$~SB-3 to 103

* IN THE HIGH COURT OF DELHI AT NEW DELHI

3

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

Through:

UNION OF INDIA & ORS.

..... Respondents

Ms.Pratima N.Lakra, CGSC with

Ms. Vanya Bajaj and Mr. Gorisha

Sapra, Advocates for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs.

4

+ **W.P.(C) 12444/2018**

MASCOT BUILDCON PRIVATE LIMITED Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr.Naman Tandon, Mr. Samarvir singh and Mr. Aditya

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Rathore, Advocates for NAA and DGAP

Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Anushri Narain, Adv. for R-3.

5

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava with Ms.Ishita

farsaiya, , Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through

Mr. Anurag Ahluwalia, CGSC for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.6

+ **W.P.(C)** 13194/2018

SHARMA TRADING COMPANY

..... Petitioner

Through:

Mr. Kumar Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC for

IOI

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and

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Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

7

+ **W.P.(C)** 378/2019

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita Bhargava and Mr.Nikitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Mr. Mrutunjay Mishra and Ms. Tania

Sharma, Advocates for UOI.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

8

+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr.Aseem Chaturvedi and

Mr. Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr.Sanjeev

Menon, Mr. Kavish Garach and

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Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani, Advocates for R-4

9

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI.
Mr.Gyanendra Singh, Advocate.
Mr. Vivek Gurnani, Mr.Sanjeev
Menon, Mr. Kavish Garach and
Ms.Sejal Aneja, Mr. Prasenjeet
Mohapatra, Mr. Naman Tandon, Mr.
Samarvir singh and Mr. Aditya
Rathore, Advocates for NAA and

DGAP

10

+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran,

Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

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UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

11

+ **W.P.(C)** 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through: Mr.Harish Vaidyanathan Shankar

CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

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+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr. Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

13

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

14

+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

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UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for

R-1

Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar,

Advocates for R-2 & 3

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

15

+ **W.P.(C) 8162/2019**

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay, Adv.

for NAA.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

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+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Ms. Sunita Shukla, Advocate for

UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

17

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Gyanendra Singh, Advocate.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya

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Rathore, Advocates for NAA and DGAP.

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+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, SPC for

UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

Mr. Satyakam, ASC with for R-4. Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

19

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

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+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava with Ms.Ishita

farsaiya, , Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur and Mr.Shaurya Katoch,

Advocates for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

21

+ **W.P.(C)** 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Ruchir Mishra, Advocate with Mr.Sanjiv Kumar Saxena, Mr.Mukesh Kr.Tiwari and Ms.Reba Jena Mishra and Ms.Poonam,

Advocates for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya

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Rathore, Advocates for NAA and DGAP

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+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

23

+ W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and

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Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

24

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Waize Ali Noor, Ms.Kunjala Bhardwaj and Mr.Madhav Bajaj, Mr.Yash Upadhyay and Ms.Shreya

V.Mehra, Advocates for UOI.
Mr. Vivek Gurnani, Mr.Sanjeev
Menon, Mr. Kavish Garach and
Ms.Sejal Aneja, Mr. Prasenjeet
Mohapatra, Mr. Naman Tandon, Mr.
Samarvir singh and Mr. Aditya
Rathore, Advocates for NAA and
DGAP

25

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD,

..... Petitioner

Through:

Mr.U. A Rana and Mr. Himanshu

Mehta, Advocates

Versus

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NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

26 +

W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr.Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

27

+ **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1 Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya

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Rathore, Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

28

+ W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Mr. Aman Malik, Advocate for R-2 &

3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

29

+ W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Sumit K. Batra with Mr. Manish

Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

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Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

30

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for R-2 &

3/NAA.

31

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

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+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

33

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr.Shashank Shekhar with

Mr.Siddharth Rajkonwar, Mr.Tushar

..... Respondents

Joshi and Mr.Samyak Jain, Advs.

Versus

UNION OF INDIA & ORS.

Through: Mr. Vipul Agrawal with Mr. Dushyant

Agrawal, Advocates for R-2&3.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet

Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore. Advocates for NAA and

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr. Jatin Puniyani, GP for UOI.

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+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak

Thackur and Ms. Aakansha

Wadhwani, Advocates

Versus

UNION OF INDIA & ORS Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Mr. Vikramaditya Bhaskar, Adv.

Mr.Amar Dave, Amicus Curiae with

Ms.Sunita Shukla, Advocate.

35

+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan,

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Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-6 & 7.

Mr. Abhishek Saket and Ms. Sanna Harta, Advocates.

36

+ **W.P.(C) 4131/2020**

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr. Rohan Shah, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms. Ria Khanna, Advocates for

R-1

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

37

+ **W.P.(C)** 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

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UNION OF INDIA AND ORS & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

38

+ **W.P.(C)** 4348/2020

APEX MEADOWS PVT LTD

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

..... Petitioner

versus

UNION OF INDIA & ORS. Respondents

Through: Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

39

+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish, Ms. Saksham Garg and

Ms. Divya Rastogi, Advs.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

40

+ **W.P.(C) 4516/2020**

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

41

+ **W.P.(C)** 4607/2020

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farmaan Ali with Ms.Usha

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Jamnal and Mr.Krishan Kumar, Advocates for UOI. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and **DGAP** Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay, Advocate for NAA.

42

W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay and Mr. Rochit Abhishek,

Advocates

Versus

UNION OF INDIA & ORS.

A & ORS. Respondents
Through: Mr.Farmaan Ali with Ms.Us

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj Dubey, Advocates for R-2 and 3.





+ **W.P.(C)** 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

44

+ W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD

..... Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Bhagwan Swarup Shukla, CGSC with Ms.Sunita Shukla, Advocate for

UOI.

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Mr.Farmaan Ali with Ms.Usha Mr.Krishan Jamnal and Kumar, Advocates for UOI. Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

45

+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav and Mr.Devvrat

Yadav, Advocate.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-2 to 7.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI.

46

+ W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr.

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Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

Through:

..... Respondents

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Ms. Astu Khandelwal and Mr. Yasharth Shukla, Advocates for UOL

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

Mr. Parangat Pandey, Advocate for R-3.

Mr. Satish Kumar, Sr. Standing Counsel.

47

+ **W.P.(C)** 6671/2020

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr.Satish Kumar, Sr.standing

counsel.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vivek Goyal, Advocate Mr. Gokul Sharma, Advs for R-1.

Mr. Gokul Sharma, Advs for R-1.
Mr. Vivek Gurnani, Mr.Sanjeev
Menon, Mr. Kavish Garach and
Ms.Sejal Aneja, Mr. Prasenjeet
Mohapatra, Mr. Naman Tandon, Mr.
Samarvir singh and Mr. Aditya
Rathore, Advocates for NAA and

DGAP

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+ W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jarwal with Mr. Rahul

Sateeja and Mr. Pranav Bansal, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

49

+ **W.P.(C)** 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms.Aakanksha Kaul, Advocate with Mr.Aman Sahani and Ms.Versha

Singh, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp

Saraiya Advocates for NAA and

DGAP

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+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Mr. Vipul Agrawal with Mr. Dushyant

Agrawal, Advocates for R-2&3. Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

51

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Harish Vaidyanathan Shankar,

CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing

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Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for P 2

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

52

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satish Kumar, Sr.standing counsel

with Ms.Vaishali Goyal and

Mr.Dhruv, Advocates for R-1.

Mr.Ashwini Chawla, Adv. for R-2 &

3.

53

+ **W.P.(C) 9931/2020**

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Ms. Neha Malik, Adv. for R-3 & 4

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+ W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

55

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakhanksha Kaul, Mr.Aman

Sahani and Ms. Versha Singh,

Advocates for UOI.

56

W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva, Advs.

Versus

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UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with

Mr.Zubin Singh and Mr.Mayank

Sansanwal, Adv. for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

57

+ W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Ms.Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP

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+ **W.P.(C)** 990/2021

M/S BPTP LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms. Ankita Prakash,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for R-

1

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

59

+ W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

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Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

60

W.P.(C) 1357/2021 +

> M/S INFINITI RETAIL LTD Petitioner

> > Through: Mr.Rohan Shah. Mr.Mihir

Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS. Respondents

> Mr. Dev. P. Bhardwaj, CGSC for Through:

UOI with Mr.Kushal Saini, Adv. Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

61

W.P.(C) 1366/2021 +

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Mr. Rohan Shah, Advocate Through:

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Vivek Gurnani, Mr.Sanjeev Through:

Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya

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Rathore, Advocates for NAA and **DGAP**

62

+W.P.(C) 1593/2021 & CM APPL. No.4529/2021

Versus

RAYMOND CONSUMER CARE LTD. Petitioner

> Mr. V. Lakshmikumaran. Ms. Through:

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

UNION OF INDIA & ORS.

..... Respondents

Ms.Amrita Prakash, Advocate with Through:

Mr. Vishal Ashwani Mehta. Advocate

for UOI

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

63

+W.P.(C) 1765/2021 M/S LE REVE

..... Petitioner

Through: Mr.Nikhil Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Mr.Rishabh Sahu with Mr. Sameer Through:

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

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+ **W.P.(C)** 1766/2021

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

Mr. Aditya Dewan, Advs.

65

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr.Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, Sr.PC,

Mr. Kautilya Birat, Adv. for R-1/UOI Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

66

W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

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UNION OF INDIA & ORS.

Through:

..... Respondents Mr. Anshuman, Sr.Panel Counsel with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr.Aditya Dewan, Advs. for R-

3/NAPA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Ms. Talish Ray, Adv.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

67

+ **W.P.(C) 2440/2021**

BONNE SANTE

..... Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms.Pratima N.Lakra, CGSC with Ms.Vanya Bajaj and Mr.Gorisha

Sapra, Advocates for UOI.

Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3. Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya

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Rathore, Advocates for NAA and DGAP.

68

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

Mr.Parangat Pandey, Adv. for R-3.

69

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Gurnani, Mr. Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

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+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

71

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram and

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with

Mr. Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. with Ms. Naazish Khan, Advocate for NAA &

DGAP.

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+ **W.P.(C)** 3254/2021

GILLETTE INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for

R-1

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

73

+ **W.P.(C)** 3306/2021

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr. Vivek Goyal, CGSC with

Mr.Gokul Sharma, Adv. for UOI.

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Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

74

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr.Gokul Sharma, Advocate for R-1. Mr. Vivek Gurnani, Mr.Sanjeev

Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet

Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

75

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Ms. Vanya Bajaj and Mr. Gorisha

Sapra, Advocates for UOI.

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Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and Mr. Olson Nair, Advs. for UOI. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

76

+ **W.P.(C)** 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Yunus Malik, Adv. with Ms. Naaziah Khan, Advocate for NAA

and DGAP.

77

+ **W.P.(C) 4600/2021**

INOX LEISURE LIMITED. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

 R_{-1}

Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI.

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Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for

UOI.

78

+ **W.P.(C)** 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Ms. Sunita Shukla, Advocate for

UOI.

Mr. Ripudaman Bhardwaj, CGSC and Ms.Neha Sharma, Adv for R-1.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

Mr. Manas Bhatnagar, Advocates for

R-4.

79

W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

Through: Mr. Nikhil Gupta, Advocate.

Versus

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UNION OF INDIA & ORS. Respondents

Through: Mr. Ajay Kumar Pandey, SPC for

UOI

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

80

+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup with Mr. Shivansh

Dwivedi, Advocates for R-1 Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Ms.Taha Yasin and Mr.Anshuman

Das Gupta Advs.





+ W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr.Kartikey Bhatt and

Mr.Gaurav Katri, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for

R-1.

Mr. Aman Malik, Advocate for R-2 &

3.

Mr.Adhishwar Suri, Advocate for Mr.Aditya Singla, Sr. Standing Counsel, Ms. A. Sahitya Veena for

R-4.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

82 +

W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

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Adv. for NAA and DGAP Mr. Yunus Malik, Advocate for NAA & DGAP.

83

+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr. Preetesh Kapur, Sr. Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian and Mr. Kanav

Agarwal, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Archana Surve, Govt. pleader for

UOI

84

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms.Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Advocate for UOI. Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

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+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Mr. Abhishek Saket,

Advocate for UOI

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

86

+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ka

Mr.Kamal Kant Jha, SPC with Mr.Avinash, Advocates for R-1/UOI.

Mr. Abhishek Saket, Advocate for

UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

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Advs for R-5& 6.

Mr. Varun Sharma, Advocate for the

complainant.

Ms. Supriya R. Pandey and Mr.

Pawan Upadhyay, Advs. for R-4.

87

W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022 +

L OREAL INDIA PRIVATE LIMITED Petitioner

> V. Through: Mr. Lakshmikumaran, Ms.

> > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

> Ms. Uma Prasuna Bachu, SrPC with Through:

> > Ms.Poonam, GP for R-1.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

88

W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022 +

M/S SWATI REALTY Petitioner

> Adv. Through: Mr. Abhishek Rastogi,

> > (through VC)

Versus

UNION OF INDIA & ORS. Respondents

> Mr.Sandeep Vishnu, SPC for UOI Through:

Ms. Suruchi Suri, Advocate for R-4. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

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Advs for R-5& 6 Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP.

89

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Abhishek Khanna, GP, Advocates for

UOI.

Mr. Abhishek Khanna, Advocate. Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach and Ms. Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

90

+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

Page 46 of 55



Through:



UNION OF INDIA & ORS.

..... Respondents

Mr.Jatin, Sr.Panel Counsel with Ms.Chetanaya Puri and Anand

Awasthi, Advs. for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-4

91

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Yogendra, Mr.Karan Sachdev and Mr. Sumit Khadaria,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for

R-1.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5.

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+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP Petitioner

Through: Mr.Rituraj Gujjar with Mr.Prateek

Chadha, Ms. Pragya, Mr. Vrishank

Singhania, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sushil Kumar Pandey, Advocate

for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

Mr. Anurag Ojha, Sr.Standing Counsel, and Mr. Gautam Barnwal,

Advs. respondent No.3 & 4.

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal.

Advocates for R-5& 6

93

+ **W.P.(C)** 14835/2022

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms.Ankita Prakash,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, Advocate

for UOI.

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Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for

UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and DGAP

94

+ **W.P.(C)** 15169/2022

GELENMARK PHARMACEUTICAL LIMITED AND ANR

NR Petitioners Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

95

+ **W.P.**(**C**) 15170/2022

CAROA PROPERTIES LLP AND ANR Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

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UNION OF INDIA AND ORS.

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

96

+ **W.P.(C)** 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr. Anirudh

Ramanathan, Mr. Safal Sethi,

Advocates.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI. Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP

97

+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr.

Page **50** of **55**





Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

98

W.P.(C) 16178/2022 & CM APPL, 38836/2023

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Kumar, Sr. Central Govt.

Counsel

Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.





+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD Appellant

Through: Mr.Sandeep Chilana, Advocate with

Mr.Prem Kandpal, Advocate

versus

UNION OF INDIA AND ORS Respondents

Through: Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST

100

+ W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates.

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Sushil Raja, SPC for UOI

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

101

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr.Ajitesh

Dayal Singh, Advocates

Versus

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UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Neeraj, SPC with Mr. Sahaj Garg, GP, Mr. Vedansh Anand, Advs

for UOI.

Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

102

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Gigi C.George with Mr.Dheeraj

Singh, Advocates for R-1/UOI. Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach and Ms.Sejal Aneja, Mr. Prasenjeet Mohapatra, Mr. Naman Tandon, Mr. Samarvir singh and Mr. Aditya Rathore, Advocates for NAA and

DGAP.

103

+ W.P.(C) 9063/2023 & CM APPLs.34491-34492 /2023

JKG CONSTRUCTION PVT. LTD. Petitioner

Through: Mr. Rajesh Jain, Advocate with

Mr. Virag Tiwari and Mr. Ramashish,

Advocates

versus

Page 53 of 55





THE UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Avnish Singh and Mr. Aditya

Vikarm Advs. for UOI.

Mr. Farman Ali, Mr. Krishan Kumar

& Ms. Usha Jamnal, Advs. for

R2&R3.

CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

> ORDER 11.08.2023

%

- 1. Mr. Zoheb Hossain, learned counsel for NAA and DGAP is stated to be on his leg in the Supreme Court.
- 2. In the interest of justice, re-notify on 18th August, 2023 at 12:00 PM.

MANMOHAN, J

DINESH KUMAR SHARMA, J

AUGUST 11, 2023 AR



